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THIS IS A PUBLIC ANNOUNCEMENT FOR INFORMATION PURPOSES ONLY AND IS NOT A PROSPECTUS ANNOUNCEMENT. NOT FOR DISTRIBUTION OUTSIDE INDIA.

NH Narayana Health

NARAYANA HRUDAYALAYA LIMITED

Our Company was incorporated as Narayana Hridayalaya Private Limited on July 19, 2000 at Bengaluru, Karnataka as a private limited company under the Companies Act, 1956 and was subsequently renamed as Narayana Hrudayalaya Private Limited on January 11, 2008. Our Company was converted into a public limited company and the name of our Company was changed to Narayana Hrudayalaya Limited. A fresh certificate of incorporation consequent upon conversion to public limited company was issued on August 29, 2015. For details regarding change in the name and Registered Office of our Company, see section "History and Certain Corporate Matters" on page 146 of the RHP.

Registered Office: No.258/A, Bommasandra Industrial Area, Anekal Taluk, Bengaluru 562 158, Karnataka, India. **Corporate Office:** 2nd Floor, No. 261/A, Bommasandra Industrial Area, Hosur Road, Bengaluru 562 158, Karnataka, India. **Contact Person:** Ashish Kumar, Company Secretary and Compliance Officer; **Tel:** +91 80 7122 2802; **Fax:** +91 80 7122 2611; **Email:** investorrelations@nhhospitals.org; **Website:** www.narayanahealth.org; **Corporate Identification Number:** U85110KA2000PLC027497.

INITIAL PUBLIC OFFER OF UP TO 24,523,297 EQUITY SHARES OF FACE VALUE OF ₹ 10 EACH ("EQUITY SHARES") OF NARAYANA HRUDAYALAYA LIMITED ("COMPANY" OR "ISSUER") FOR CASH AT A PRICE OF ₹ [•] PER EQUITY SHARE INCLUDING A SHARE PREMIUM OF ₹ [•] PER EQUITY SHARE ("OFFER") AGGREGATING UP TO ₹ [•] MILLION ("OFFER PRICE") THROUGH AN OFFER FOR SALE OF UP TO 6,287,978 EQUITY SHARES BY ASHOKA INVESTMENT HOLDINGS LIMITED, UP TO 1,886,455 EQUITY SHARES BY AMBADEVI MAURITIUS HOLDING LIMITED, UP TO 12,261,648 EQUITY SHARES BY JPMORGAN MAURITIUS HOLDINGS IV LIMITED (THE "INVESTOR SELLING SHAREHOLDERS"), UP TO 2,043,608 EQUITY SHARES BY DR. DEVI PRASAD SHETTY AND UP TO 2,043,608 EQUITY SHARES BY SHAKUNTALA SHETTY (THE "PROMOTER SELLING SHAREHOLDERS") (TOGETHER THE "SELLING SHAREHOLDERS") AGGREGATING TO ₹ [•] MILLION ("OFFER FOR SALE"). THE OFFER WILL CONSTITUTE APPROXIMATELY 12% OF OUR POST-OFFER PAID-UP SHARE CAPITAL.

Corrigendum

This is with reference to the Red Herring Prospectus dated December 08, 2015 (**"RHP"**) filed with the Registrar of Companies, Bengaluru (**"RoC"**) and the Securities and Exchange Board of India (**"SEBI"**) in relation to the Offer. All capitalised terms used in this notice shall, unless the context otherwise requires, have the meanings ascribed in the Red Herring Prospectus.

Investors should note that the following changes will be reflected in the Prospectus to be filed with the RoC in section "*Management's Discussion and Analysis of Financial Condition and Results of Operations*" at page 425 of the RHP, under column "For the six months period ended at September 30, 2015", due to inadvertent inclusion of Commercial paper as Secured loans instead of Unsecured loans:

Under Secured loans, amount for Working capital loans (*Including bank over draft, short term loan from bank*) should be read as ₹ 280.20 million instead of ₹ 680.20 million; amount for Total secured loans should be read as ₹ 1976.86 million instead of ₹ 2,376.86 million. Further, under Unsecured Loans, another row for Commercial paper gets inserted for ₹ 400.00 million and the amount for Total unsecured loans should be read as ₹ 1,400 million instead of ₹ 1,000 million.

The Red Herring Prospectus, Bid cum Application Forms and the Abridged Prospectus shall be read in conjunction with this notice. The information in this notice supplements the Red Herring Prospectus and supersedes the Red Herring Prospectus to the extent inconsistent with the information in the Red Herring Prospectus.

For **Narayana Hrudayalaya Limited**
On behalf of the Board of Directors
Sd/-
Company Secretary and Compliance Officer

Place : Bengaluru, Karnataka
Date : December 14, 2015

NARAYANA HRUDAYALAYA LIMITED is proposing, subject to applicable statutory and regulatory requirements, receipt of requisite approvals, market conditions and other considerations, to make an initial public offer of its Equity Shares and has filed the RHP with the Registrar of Companies, Bengaluru, Karnataka. The RHP shall be available on the websites of SEBI, BSE, NSE at www.sebi.gov.in, www.bseindia.com and www.nseindia.com respectively, the Company at www.narayanahealth.org, BRLMs at www.axiscapital.co.in, www.idfccapital.com and www.jefferies.com. Any Potential Investors should note that investment in equity shares involves a high degree of risk and for details relating to the same, see the section titled "Risk Factors" on page 17 of the RHP.

The Equity Shares have not been and will not be registered under the US Securities Act of 1933 ("Securities Act") and may not be offered or sold within the United States (as defined in Regulation S under the Securities Act), except pursuant to an exemption from, or in a transaction not subject to, the registration requirements of the Securities Act. Accordingly, the Equity Shares are only being offered and sold outside the United States in offshore transactions in compliance with Regulation S under the Securities Act and the applicable laws of the jurisdiction where those offers and sales occur. The Equity Shares have not been and will not be registered, listed or otherwise qualified in any other jurisdiction outside India and may not be offered or sold, and Bids may not be made by persons in any such jurisdiction, except in compliance with the applicable laws of such jurisdiction.